

THE GUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/8497/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati the th 10 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No.DJB/4622 (E) dated 04.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Puja vacation from 16.10.2023 to 29.10.2023, along with station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for. The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/8498-8499/A, dated , 10-10-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
